

ANNEXURE – I

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)
Name of the Corporate Debtor: Magic Express Technology Private Limited; Date of Commencement of CIRP: 09th June,2023; List of Creditors as on:
04.07.2023

Amount in INR

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	VSJ Investments Private Limited	26.06.2023	345,58,89,895	235,00,00,000	Secured	235,00,00,000	235,00,00,000	No	100%	Nil	Nil	Nil	110,58,89,895	Refer Note
	Total		345,58,89,895	235,00,00,000		235,00,00,000	235,00,00,000/-		0	0	0	0	110,58,89,895/-	

Note:

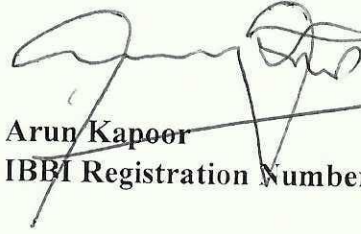
Security details as per the following agreements –

1. Corporate Guarantee deed executed on 21.08.2019 by Magic Express Technology Private Limited through its authorised director, Mr. Tarun Bisht and thereby guaranteed the debt of the Principal Borrower, Chemex Goods Private Limited.
2. Deed of Simple Mortgage executed on 22.08.2019 and confirming the creation of exclusive charge by way of Non-Agricultural land admeasuring 4H-60R-0P (i.e., 11.36 acres or 495140 Sq. Ft.) bearing survey no. 29 situated at Mouza – Khasarmari, Near Apex International School, P.H. No. 73, Dongargaon Road, Taluka Nagpur (Rural) District – Nagpur, Maharashtra and bounded as under:
Boundary of Khasa No. 29:



East: Khatmari and Zari Shivdhura
West: Land on Khasra No. 28 and Government Land
South: Land on Khasra No. 30
North: Land on Khasra No. 28 and mouza Zari Shivdhura

Interim Resolution Professional
In the matter of Magic Express Technology Private Limited


Arun Kapoor



IBBI Registration Number - IBB/PA-003/IP-N00030/2017-18/10230